

T.A. No. 332/00001/2016  
In O.A. 1631/2014

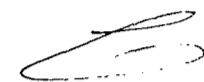
12.4. 2017.

**HON'BLE MR. JUSTICE V.C. GUPTA, MEMBER (J)**  
**HON'BLE SMT. P. GOPINATH, MEMBER (A)**

Appl:Sri A. Srivastava

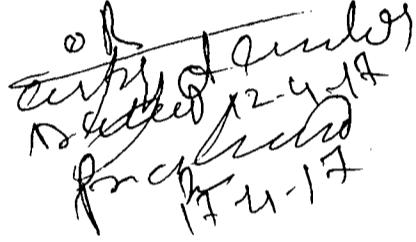
Resp: Sri S. P. Singh / Sri B. B. Tripathi.

During the pendency of this petition, the final seniority list has been issued vide letter dated 7<sup>th</sup> March, 2016. Hence this petition has become infructuous. The applicant is permitted to challenge final seniority list by moving an appropriate application.

  
Member (A)

  
Member (J)

v.

  
o/s  
Court of Justice  
Dated 12-4-14  
Recd 17-4-14